

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 299/16	For hearing	621A	Flowserve Microfinish Valves Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1 CS BISWAJIT GHOSH
9900901974

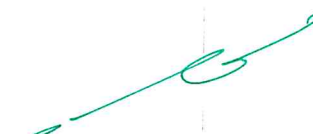
The Applicant



ORDER

PCS for Petitioner is present. He is directed to file memo giving details of actual delay for filing Compounding Application right from 1998-99 to 2013. List it on 17/11/2017.


Member (T)


Member (J)